court. The accused, Shri Shera Ali sacrificed his son by drowning as the God had ordered him for this act in the dream.

Maharashtra:

Accused Mahadu Shankar Pawar of village Vadgaon Pingle of District Nasik attacked victim Navnath Mahadu Pawar aged 6 years with Trishul on his chest and head and killed o_n Ihe spot in the Temple of Goddess Bhavani with a view to achieving bright future and prosperity. The case sent up against the accused ended in conviction and he has been sentenced to life imprisonment.

Orissa:

One incident of human sacrifice was reported during 1983 from Sundergarh district. A case was registered and charge sheeted.

Uttar Pradesh j

A case of human sacrifice was registered on 23rd July, 1983 as Crime No. 121/83 u/s 302 IPC at Police Station Fatehpur, District Barabanke. After investigation, no accused came to light and as such the case ended in final report.

Involvement of high personage in Calcutta in Granting passports for foreign nationals

1207. SHRT KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased 'o stale.

(a) whether Government are aware of the fact that certain high personages in Calcutta are misusing their official powers and exercising their authority to help foreign nationals in obtaining international passports;

(b) if so, the details thereof and the names of the dignitaries involved; and

(c) the action Government propose to fake in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) • (a) Yes, Sir. The Government are aware that verification certificates for issue of passports have been given to persons who were not entitled to an Indian Passport.

to Questions

(b) Shri Kalimuddin Shams, Deputy Speaker of West Bengal Legislative Assembly is reported to have given verification certificates to 3 persons who were not Indian nationals.

(c) The matter is receiving attention. The State Government are investigating. The report of the State Government is awaited.

Foreign Lawyers in India

J208. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the entry of a large number of foreign lawyers into India after the unfortunate incident in the Union Carbide factory at Bhopal;

(b) whether it is a fact that they are exploiting the situation by getting power of Attorney signed by residents of Bhopal authorising the lawyers to contest the Cases on their behalf as well as retain a flat fee on percentage basis for themselves:

(c) whether Government propose to file ihe cases on behalf of all the victims; and

(d) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE [MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes. Sir.

(b) to (d) Government is committed to do all that is possible to secure that claims arising out of, or connected with the Bhopal gas leak disaster are dealt with speedily, effectively, equitably and to the best advantage of all the claimants. Necessary powers in this behalf have been vested in the Central Government by the provisions of the Bhopal Gas Leak Disaster (Processing of claims) Ordinance. These would enable Government to represent the claimants. The Ordinance contains express provisions with regard to the representation by the Central Government of the claimants with respect to the claims filed before American Courts before the promulgation of the Ordinance. Government would, according to the developments, do whatever is to the best advantage of the claimants.

Inflow of heroin in Delhi

1209. SHRIMATI KANAK MUKHER-JEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps Government have taken to stop the organised onslaught; from the vastly powerful network operation of smugglers,

(b) the amount of heroin seized in Delhi during the last three years, yearwise; and

(c) whether the lethal drug has been flowing into the city ki increasing yolumes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA), (a) Following steps have been taken to unearth smugglers of narcotics etc. In Delhi:

fi) Constant vigil is maintained to unearth the gangs of smugglers.

(ii) The Intelligence is collected *i* ^through the sources deployed for the to unearth such gangs.

(iii> Legal action is initiated and ers are punished under the ap-iate section of law

(b) The year-wise information is:-

Verr	Heroin scized.			
		Kga	Gents	Mga
1982		3	733	230
1083		28	032	0.00
1984	\mathbf{x}_{-}	37	166	5/10
1985	100	10	Beng	5(10
(sup (.)	15-3-1	985)		

(c) Yes. Sir.

t₀ Questions Acquisition of Dornier Aircraft from West Germany

1210. SHRI BHUVNESH CHATUR-VEDI: Will the PRIME MINISTER be pleased te state;

(a) whether the long awaited Dornier Aircraft have been received from the West Germany;

(b) what, is the expected dat_e by when the said aircraft is likely to SB piit to Hying service:

(c) whether here is any agreement for the transfer of technology for Indigenous production with the said foreign company; and

(d) if so, by when the indigenous producion is likely to start?

THE MINISTER OF STATE IN THE MINTSTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): fa) and (b) Three Dornier aircraft have been received out of which two have been cut into operation and the third will be put into service very shortly.

(c) Yes, Sir.

(d) The first aircraft from Phase-I Kits is expected to roll out from the indi genous production line in the last quarter ol' 1985.

Theft of idols from religious shrines

1211. SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINIS-TER be pleased to state

(a) whether it is a fact tial during the year 1984-85 a large number of idols of deitie.s. were stolen from the religious shrines by the inter-state and international gangs of idoi-If ters i_n the country; and

(b) if so, what is the number of the idols of historical and archaeological importance stolen from (he shrines?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE TRAINING, RE-FORMS AND PUBLIC GRIEVANCES AND PENSION AND THR DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO)-(a) and (b) Information